

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 6- IA 66 of 2023
In
CP(IB) 248 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nimesh Shah Proprietor of Western Pharma
V/s
Osaka Pharmaceuticals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Akshat Khare, Adv. i/b. Monson Le Exparts
For the Respondent :

ORDER

IA 66 of 2023

The Progress report for the Quarter ended on 31th December, 2022 is filed by the Liquidator. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 66 of 2023 stands disposed of.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**